

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3483  
ANSWERED ON:04.08.2014  
. NOMINATIONS FOR RELIGIOUS TRUSTS  
Lokhande Shri Sadashiv Kisan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Department of Law and Justice of the concerned State Government nominates local representatives for Trusts of Religious places in the Country;
- (b) if so, the details thereof, State-wise including Maharashtra;
- (c) whether the nominations include Members of Legislative Assembly and Members of Parliament both;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.